

of Shramik Vidyapeeth Scheme;

(b) the number of Shramik Vidyapeeths functioning at present in the country, State-wise;

(c) whether the Union Government envisage to start a Shramik Vidyapeeth in each district in the country; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA): (a) To respond to the educational and vocational training needs of organised/unorganised urban/industrial workers.

(b) 37 Shramik Vidyapeeths are in operation. State-wise distribution is given in the enclosed statement.

(c) and (d). The proposals to start 5 Shramik Vidyapeeths annually during the remaining VIIIth Plan period is under consideration.

#### STATEMENT

S. No.	States	No. of SVPs
1.	Andhra Pradesh	5
2.	Assam	1
3.	Bihar	1
4.	Gujarat	3
5.	Haryana	1
6.	Jammu & Kashmir	1
7.	Karnataka	2
8.	Kerala	1
9.	Madhya Pradesh	1
10.	Maharashtra	5
11.	Orissa	2

S. No.	States	No. of SVPs
12.	Rajasthan	4
13.	Tamil Nadu	4
14.	Uttar Pradesh	2
15.	West Bengal	2
Total No. of SVPs:-		37

#### Price of Sugarcane

3857. DR. VASANT NIWRUTTI PAWAR:  
SHRI THOTA SUBBA RAO:

Will the Minister of FOOD be pleased to state:

(a) whether the expenditure incurred on harvesting and transportation of sugarcane and taken into account while fixing the levy price of sugar;

(b) if so, the details thereof; and

(c) if not, the measures the Government propose to help the Sugar factories which bear the harvesting and transportation costs?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI): (a) Yes, Sir.

(b) The Statutory Minimum Price of sugarcane as recommended by the Commission for Agricultural Costs and Prices (CACP), which forms the basis for calculation of ex-factory price of levy sugar, includes harvesting and transportation charges incurred by the farmers. Transport charges incurred by the sugar factories are

accounted for in the conversion cost schedules by the Bureau of Industrial Costs and Price (BICP).

(c) *Dose not arise.*

**Schools on South Eastern Railway  
(Visakhapatnam Division)**

3858. SHRI M.V.V.S. MURTHY: Will the Minister of RAILWAYS be pleased to state:

(a) the total number of primary, medium and higher grade schools run by the South Eastern Railway in each zone;

(b) whether the Government have any proposal to establish more railway schools and a junior college in Visakhapatnam division keeping in view the demand of the railway employees;

(c) if so, the details thereof; and

(d) if not, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.C. LENKA): (a) 115 schools are run by South Eastern Railway.

(b) No, Sir.

(c) Does not arise.

(d) In conformity with the extant policy of

Railway and due to constraint of funds, it is not proposed to open any more Railway Schools.

**Per-Capita Expenditure of Education**

3859. SHRI ARVIND TULSHIRAM KUMBLE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the per-capita expenditure budget of education during 1992-93, State-wise;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURES (KUMARI SELJA): (a) A Statement is attached.

(b) to (d). Government have been, subject to availability of resources and competing claims, stepping up expenditure on education. The VIII Plan outlay on education, of centre and States is Rs. 19599.73 crores which is 2.6 times more than the expenditure in VII Plan. Further, the 1993-94 Central Plan outlay on Education is Rs. 1310 crores which is 37 percent higher than the outlay for 1992-93.

*State Union Territory*

1992-93

(Figures In Rupees)

1. Andhra Pradesh	211.78
2. Arunachal Pradesh	489.66
3. Assam	250.65
4. Bihar	154.55
5. Goa	561.23